

Licensed Capacity of M/s. Hindustan Lever

5894. SHRI NAWAL KISHORE SHARMA: Will the Minister of INDUSTRY be pleased to state:

(a) what is the licensed capacity of Hindustan Lever Ltd. item-wise;

(b) what is the present production item-wise;

(c) whether it is a fact that the production has been much more than the licensed capacity in each item;

(d) if so, how this has been allowed; and

(e) whether it is also a fact that it is against Government policy under which these items have been reserved for the small scale sector?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (e). The information is being collected and will be Laid on the table of the House.

बिड़ला सीमेंट फॅक्टरी, चित्तौड़गढ़ की क्षमता

प्र. क्र. 595 प्रो० निर्मलला कुमारी
शक्तवाचन : क्या उद्योग मंत्री यह बनाने की कृपा करेंगे कि :

(क) बिड़ला सीमेंट फॅक्टरी, चित्तौड़गढ़ को दैनिक उत्पादन क्षमता कितनी है ;

(ख) क्या यह कारखाना अपनी पूरी क्षमता से काम कर रहा है ;

(ग) क्या इस कारखाने में बनने वाली सीमेंट की किस्म निरन्तर घटती जा रही है ; और

(घ) इसकी किस्म में सुधार करने के लिये सरकार का विचार क्या कदम उठाने का है ?

उद्योग मंत्रालय में राज्य मंत्री (श्री चरनजीत चानना) : (क) और (ख) : मैसर्स बिड़ला सीमेंट वर्क्स चित्तौड़गढ़ की सीमेंट की लाइसेंस शुदा क्षमता 4 लाख मीट्रिक टन वार्षिक है तथा 1980 के दौरान उनकी क्षमता का 77 प्रतिशत उपयोग हुआ है ।

(ग) और (घ) : इन कारखाने में उत्पादन किए गये सीमेंट की किस्म में निरन्तर गिरावट होने की कोई रिपोर्ट नहीं मिली है ।

Allegations Against Minorities Panel

5896. SHRI G. M. BANATWALLA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to allegations made by the ex-Chairman, Minorities Commission appearing in the Press regarding the High Power Committee on Minorities encroaching upon the functions of the Minorities Commission;

(b) if so, the nature of complaints and allegations made; and

(c) Government's reaction thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) to (c). The terms of reference of the Minorities Commission and the High Power Panel are different and there is no question of one trespassing over the terms of reference of the other. The Minorities Commission safeguards the interests of minorities whether based on religion or language. The High Power Panel was set up primarily with a view to ensuring that the benefits of various fiscal policies of Government, both Union and States, really reach the minorities, Scheduled Castes, Scheduled Tribes and other weaker sections of the society.